

versions) of the National Institute of Ayurveda, Jaipur, for the year 1993-94 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7147/95]

[English]

12.58 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Securities Laws (Amendment) Bill, 1995 which has been passed by the Rajya Sabha at its sitting held on the 21st March, 1995."
- (ii) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21st March, 1995, agreed to the following amendments made by the Lok Sabha at its sitting held on the 15th March, 1995, in the Cable Television Networks (Regulation) Bill, 1994:—

ENACTING FORMULA

1, Page 1, line 1,—

for "Forty-fifth" substitute "Forty-sixth"

CLAUSE-1— Short title, extent and commencement

2, Page 1, line 6,—

for "1994" substitute "1995"

CLAUSE—23—Repeal and Savings

3, Page 7,—

for lines 13 and 14 substitute—

Ord. 3 of 1995 "23. (1) The Cable Television Networks (Regulation) Ordinance, 1995 is hereby repealed."

12.58½ hrs.

SECRETARY GENERAL, Sir, I lay on the Table the Securities Laws (Amendment) Bill, 1995, as passed by Rajya Sabha on the 21st March, 1995.

[English]

12.581/ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirty-Eight Report

SHRI S. MALLIKARJUNAIAH (Tumkur): Sir, I beg to present the Thirty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

[English]

12.58¼ hrs.

PUBLIC ACCOUNTS COMMITTEE

Eighty-fifth Report

SHRI BHAGWAN SHANKAR RAWAT (Agra): Sir, I beg to present the Eighty-Fifth Report (Hindi and English versions) of the Public Accounts Committee (18th Lok Sabha) on Induction of an Aircraft.

[English]

12.59 hrs.

STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

Eleventh Report and Minutes

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, I beg to present the Eleventh Report (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals on Molasses-Distribution and Pricing' and Minutes of the sittings of the Committee relating thereto.

[English]

12.59½ hrs.

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

Fifteenth and Sixteenth Reports

SHRI BRAJA KISHORE TRIPATHY (Puri): Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the Fifteenth and Sixteenth Reports of the Department-related Parliamentary Standing Committee on Human Resource Development on the Constitution (Seventy-ninth Amendment) Bill, 1992 and the Assam University (Amendment) Bill, 1994 respectively.

[English]

MR. SPEAKER: Now, Dr. Silvera to make a statement.

SHRI INDRAJIT GUPTA (Midnapore): Sir, we have not yet been supplied with copies of the statement.

MR. SPEAKER: These are the kinds of statements of which copies are not supplied. They make the statement on the floor of the House.

SHRI INDRAJIT GUPTA: Are we not supposed to have copies?

MR. SPEAKER: He is reading it out.

SHRI INDRAJIT GUPTA: It is a big statement, as far as I can see.

[English]

13.00 hrs.

STATEMENT BY MINISTER

Situation arising out of the strike by resident doctors in the All India Institute of Medical Sciences, New Delhi. The Minister of state in the Ministry of health and Family Welfare (Dr. C. Silvera):

Sir, The Resident Doctors at AIIMS have resorted to an indefinite strike from 7th February, 1995 on their demand for withdrawal of the orders of termination of residency (M.Ch.